

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/36914/2024 BLAPL/12359/2024	JEET @ ABHIJIT MAHURIA VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /164 /2024 JMFC, BORIGUMMA(Koraput) GR/0000253/2024
2	D-BLAPL/36846/2024 BLAPL/12360/2024	PUSPANJALI PANDARA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	TUMUDIBANDHA /134 /2024 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000182/2024
3	D-BLAPL/36888/2024 BLAPL/12361/2024	ARJUN GHADEI @ ARJUNA GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /55 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000406/2024
4	D-BLAPL/35570/2024 BLAPL/12362/2024	UDAY SAMAL @ UDIA VS STATE OF ODISHA	MANORANJAN MISHRA VS	LALBAG /159 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000482/2024
5	D-BLAPL/36608/2024 BLAPL/12363/2024	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /315 /2023 J.M.F.C.,PIPLI(Puri) GR/0000485/2023
6	D-BLAPL/36573/2024 BLAPL/12364/2024	BASANTA KUMAR SAHOO VS STATE OF ODISHA	NITYANANDA PANDA VS	/ /0 J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/0000111/2024
7	D-BLAPL/33254/2024 BLAPL/12365/2024	BIREN BEHERA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	JANKIA P.S. /285 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000569/2024
8	D-BLAPL/36628/2024 BLAPL/12366/2024	SUNIL KUMAR KANDHAPANI @ SUNIL KANDAPAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LAXMIPUR /159 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001159/2024
9	D-BLAPL/36675/2024 BLAPL/12367/2024	DILIP SINDHI @ DILLP RAWLANI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000800/2024
10	D-BLAPL/36658/2024 BLAPL/12368/2024	KUNU JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NIRAKARPUR /1 /2018 A.D.J.,KHURDA(Khordha) ST/0000067/2018
11	D-BLAPL/34280/2024 BLAPL/12369/2024	BANAMALI HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /60 /2021 A.D.J.,JEYPORE(Koraput) CT/0000055/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/36678/2024 BLAPL/12370/2024	TAPAN DHANGADAMAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /143 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000278/2024
13	D-BLAPL/36601/2024 BLAPL/12371/2024	NIRANJAN ROUT @ DAMA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /219 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000299/2024
14	D-BLAPL/36591/2024 BLAPL/12372/2024	SOUMYA RANJAN PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000619/2024
15	D-BLAPL/36118/2024 BLAPL/12373/2024	RINKU KHOSLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT SADAR /172 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000862/2024
16	D-BLAPL/36771/2024 BLAPL/12374/2024	NITIKESHAN BISHOYI @ NITI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /306 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001666/2024
17	D-BLAPL/35484/2024 BLAPL/12375/2024	SONU PRASAD VS STATE OF ODISHA	RABINDRA NATH BARIK VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000019/2024
18	D-BLAPL/36237/2024 BLAPL/12376/2024	MITHUN SWAIN VS STATE OF ODISHA	LALITENDU BHUYAN VS	BUGUDA /952 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000101/2024
19	D-BLAPL/35868/2024 BLAPL/12377/2024	BUDHIA @ BUDHANA @ KULAMANI BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	KHURDA SADAR /42 /2024 2ND A.D.J,KHURDA(Khordha) ST/0000123/2024
20	D-BLAPL/36983/2024 BLAPL/12378/2024	SIVA SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /430 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0002249/2023
21	D-BLAPL/35876/2024 BLAPL/12379/2024	KRUSHNA CHANDRA SINGH @ SANNY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BARIPADA TOWN /496 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000075/2024
22	D-BLAPL/36973/2024 BLAPL/12380/2024	RUPIA @ UPENDRA KHATEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /296 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000092/2024
23	D-BLAPL/36955/2024	UGRESAN SARAF	SUSHANTA KUMAR JOSHI	MURIBAHAL /201 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12381/2024	VS STATE OF ODISHA	VS	JMFC, MURIBAHAL(Balangir) GR/0000192/2024
24	D-BLAPL/36062/2024 BLAPL/12382/2024	PRAVAT RANJAN BEURA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	AIRPORT /240 /2021 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0005022/2021
25	D-BLAPL/36720/2024 BLAPL/12383/2024	GOPINATH JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /173 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000413/2022
26	D-BLAPL/36706/2024 BLAPL/12384/2024	ASISH KUMAR PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /293 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000868/2022
27	D-BLAPL/36391/2024 BLAPL/12385/2024	SAROJ SAHU@SURESH SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /915 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001886/2024
28	D-BLAPL/36478/2024 BLAPL/12386/2024	JAYANTA KUMAR SAHA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	BARGAON /227 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000877/2024
29	D-BLAPL/36650/2024 BLAPL/12387/2024	BINOD KUMAR SAHU VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /932 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001943/2024
30	D-BLAPL/36710/2024 BLAPL/12388/2024	BIBEKANANDA SAHOO @ RAJA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /872 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001596/2024
31	D-BLAPL/36567/2024 BLAPL/12389/2024	ASISH KISHORBHAI RAMANI VS STATE OF ODISHA	ANAND JENA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
32	D-BLAPL/36517/2024 BLAPL/12390/2024	SURESH MAHANANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	KHARIAR /291 /2024 J.M.F.C.,KHARIAR(Nuapada) CT/0000289/2024
33	D-BLAPL/36928/2024 BLAPL/12391/2024	PADMAN MAHANANDIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	GUDARI /38 /2020 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000006/2020
34	D-BLAPL/36932/2024 BLAPL/12392/2024	TRINATH SAHOO VS	RAJ KUMAR ROUT VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/36338/2024 BLAPL/12393/2024	STATE OF ODISHA BANUA @ KRUPAKAR MUKHI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	TR/0000630/2024 PHIRINGIA /107 /2024 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000034/2024
36	D-BLAPL/35609/2024 BLAPL/12394/2024	RABIRATAN BEHERA VS STATE OF ODISHA	KISHOR KUMAR NAIK VS	HEMGIR /369 /2024 JMFC, HEMGIR(Sundargarh) GR/0000362/2024
37	D-BLAPL/36978/2024 BLAPL/12395/2024	ROHIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /253 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001403/2024
38	D-BLAPL/35420/2024 BLAPL/12396/2024	TARUN PRADHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	G.R.P.S.,SAMBALPUR /141 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000122/2024
39	D-BLAPL/36992/2024 BLAPL/12397/2024	A. RAMAMURTHY ACHARY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /777 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001373/2024
40	D-BLAPL/36958/2024 BLAPL/12398/2024	BACHU GIRI @ BAHU GIRI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000091/2023
41	D-BLAPL/36936/2024 BLAPL/12399/2024	BENGA @ RAKESH KUMAR SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /254 /2024 J.M.F.C.,PURI(Puri) GR/0000935/2024
42	D-BLAPL/36951/2024 BLAPL/12400/2024	RAVINDRA YADAV VS STATE OF ODISHA	MAHES DAS VS	//0 ADDL. SESSION JUDGE,BALLIGUDA(K 2(A)CC/0000041/2024
43	D-BLAPL/36940/2024 BLAPL/12401/2024	SUSANTA KUMAR ROUTRAY VS STATE OF ODISHA	DIPTIREKHA NANDA VS	LALBAG /142 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000439/2024
44	D-BLAPL/36941/2024 BLAPL/12402/2024	SUTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 A.D.J.,TALCHER(Anugul) Spl/0000012/2024
45	D-BLAPL/33492/2024 BLAPL/12403/2024	KALIA MALIKA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	Maitri Vihar PS /380 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001518/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/36999/2024 BLAPL/12404/2024	BIREN BEHERA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	JANKIA P.S. /284 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000568/2024
47	D-BLAPL/36872/2024 BLAPL/12405/2024	PRASANA @ PARSURAM BHOI VS STATE OF ODISHA	KASHINATH PATTANAİK VS	LALBAG /142 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000439/2024
48	D-BLAPL/36934/2024 BLAPL/12406/2024	GOLU @ MOHAMMAD TOUFIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /181 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000612/2024
49	D-BLAPL/36757/2024 BLAPL/12407/2024	RAJIB KUMAR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	SUNDARGARH TOWN /12 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000034/2024
50	D-BLAPL/35445/2024 BLAPL/12408/2024	BABUNA@KUNJA BIHARI SAHOO VS STATE OF ODISHA	Dr.SUSANT KUMAR KANUNGO VS	BALIKUDA /427 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001914/2024
51	D-BLAPL/36960/2024 BLAPL/12409/2024	R. MEENACHI SUNDARAM @ MEENACHISUNDARAM RAMCHANDRAN VS STATE OF ODISHA	SANJIBANI MISHRA VS	CYBER CRIME AND ECONOMIC OFFENSE J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
52	D-BLAPL/36974/2024 BLAPL/12410/2024	SANJIB BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /118 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000043/2024
53	D-BLAPL/36739/2024 BLAPL/12411/2024	RAJIB KUMAR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	SUNDARGARH TOWN /13 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000035/2024
54	D-BLAPL/36984/2024 BLAPL/12412/2024	LOKANATH SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TIKIRI /193 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000626/2024
55	D-CMAPL/49577/2024 CMAPL/438/2024	BABITA SENAPATI @ PANDA VS BUDHIRAM SENAPATI	AMIT PRASAD BOSE VS	// (//
56	D-CMP/51083/2024 CMP/1429/2024	SEBATI SWAIN VS SANGADHARA SWAIN	SAILAZA NANDAN DAS VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) EC/0000007/2011
57	D-CMP/50258/2024	MEENA DEVI PANCH	AMIT PRASAD BOSE	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1430/2024	VS SAROJ KUMARI SHUKLA	VS	ADDL. CIVIL JUDGE (SD),PURI(Puri) Os/0000006/1990
58	D-CMP/49922/2024 CMP/1431/2024	SIBA PRASAD SINGH VS JASJIT SINGH	BANSHIDHAR BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000025/2007
59	D-CMP/51104/2024 CMP/1432/2024	SAMBARI NATH VS MAHARAGA BEHERA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000296/2016
60	D-CMP/50909/2024 CMP/1433/2024	JAYANTI GHOSH VS AJAYA KUMAR PARIDA	RAJESH RANJAN SAHOO VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Ma CS/0000813/2023
61	D-CMP/50844/2024 CMP/1434/2024	MANTOSH PRADHAN VS JAGANNATH BEHERA	CHITTARANJAN PATTANAIAK VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar CS/0000155/1992
62	D-CMP/51037/2024 CMP/1435/2024	TRILOCHAN SAHU VS AKHAJI SAHU	NARAYAN PRASAD PARIJA VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapu CS/0000189/2007
63	D-CONTC/48962/2024 CONTC/8078/2024	SUBAS CHANDRA NAYAK VS SALINI PANDIT, I.A.S,	ADV. VS	// () //
64	D-CONTC/50102/2024 CONTC/8079/2024	BIRABAR PRADHAN VS RANAJIT MALLICK, TAHASILDAR,JAJPUR	ADV. VS	// () //
65	D-CONTC/50789/2024 CONTC/8080/2024	RAMESH CHANDRA NAIK VS SALINI PANDIT, IAS	PRATIMA NAYAK VS	// () //
66	D-CONTC/50963/2024 CONTC/8081/2024	BALARAM SAHOO VS SATYABRATA SAHU, IAS	ADV. VS	// () //
67	D-CONTC/51026/2024 CONTC/8082/2024	PRATAP PANDAB VS SMRUTI RANJAN PRADHAN, COLLECTOR, KENDRAPARA	DEBADATTA MOHANTY VS	// () //
68	D-CONTC/51065/2024 CONTC/8083/2024	DEBIPRASAD KAR VS	AJIT KUMAR PANDA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/51136/2024 CONTC/8084/2024	ARUN KUMAR SARANGI, CHAIRMAN, OPSC DEBENDRA KUMAR PRADHAN VS SALINI PANDIT, IAS	ADV. VS	// // ()
70	D-CONTC/51154/2024 CONTC/8085/2024	SRIDHAR BISWAL VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// // ()
71	D-CONTC/51162/2024 CONTC/8086/2024	ROSHAN KUMAR PRADHAN VS SHALINI PANDIT, I.A.S	ADV. VS	// // ()
72	D-CONTC/51198/2024 CONTC/8087/2024	SHYAMANANDA PATRA VS B.K.BEHERA, THE PRESIDENT, (DCDRF), SUNDERGARH	RAMESH AGARWAL VS	// // ()
73	D-CONTC/51137/2024 CONTC/8088/2024	PRABHAT MANJARI MISHRA VS SALINI PANDIT, IAS	ADV. VS	// // ()
74	D-CRLA/36803/2024 CRLA/1261/2024	KRUSHNA CHANDRA TARAI@HADA VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /35 /2022 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000076/2023
75	D-CRLA/36833/2024 CRLA/1262/2024	AJIT KUMAR JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	GOLANTHARA (BERHAMPUR) /41 /2014 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000119/2014
76	D-CRLA/36918/2024 CRLA/1263/2024	SALAMAT SHAH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000052/2022
77	D-CRLA/33943/2024 CRLA/1264/2024	JABARSINGH MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KASHIPUR /124 /2020 AD-HOC A.D.J.(FTSC),RAYAGADA(Raya) CT/0000045/2020
78	D-CRLA/36346/2024 CRLA/1265/2024	BIJAN SENAPATI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BALANGA /75 /2016 ADHOC A.D.J.,(FTSC),PURI(Puri) TR/0000256/2023
79	D-CRLA/35707/2024 CRLA/1266/2024	ABINASH BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	GONDIA /280 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000048/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLA/34440/2024 CRLA/1267/2024	ANKIT DHRUA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /70 /2024 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000042/2024
81	D-CRLA/35067/2024 CRLA/1268/2024	CCL VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /148 /2024 A.D.J.,NAYAGARH(Nayagarh) TR/0000132/2024
82	D-CRLA/36774/2024 CRLA/1269/2024	DHANESWAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /12 /2017 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000009/2017
83	D-CRLMC/34986/2024 CRLMC/4660/2024	AFTAR HUSSAIN@NEDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	BALIANTA P.S. /354 /2022 3RD ADJ BHUBANESWAR(Khordha) TR/0000421/2022
84	D-CRLMC/36267/2024 CRLMC/4661/2024	BIPIN PARIDA @ BIPINBIHARI PARIDA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	GHASIPURA /7 /2014 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000012/2017
85	D-CRLMC/36584/2024 CRLMC/4662/2024	PRAFULLA SAMAL VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	BINJHARPUR /161 /2011 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu Spl/0000673/2013
86	D-CRLMC/36683/2024 CRLMC/4663/2024	BUNTI @ BANTY @ BANTI NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /104 /2021 ASSISTANT SESSIONS JUDGE,BALLIGU ST/0000008/2022
87	D-CRLMC/36915/2024 CRLMC/4664/2024	PRAVATHA KUMAR MAHAPATRA VS STATE OF ODISHA	SEPHALEE DAS VS	/ /0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000358/2022
88	D-CRLMC/37013/2024 CRLMC/4665/2024	KAILASH NATH VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	EOW,BHUBANESWAR /12 /2024 (//
89	D-CRLMC/34885/2024 CRLMC/4666/2024	BULU @ LAXMI NARAYAN SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	SAMBALPUR TOWN /301 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002029/2023
90	D-CRLMC/35576/2024 CRLMC/4667/2024	BIDULATA @ PRITILATA PRADHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	KHURDA ROAD G.R.P.S. /75 /2022 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000247/2022
91	D-CRLMC/35948/2024	MUNA@RAHUL BISWAL	KASHINATH PATTANAIAK	MADHUPATNA /109 /2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4668/2024	VS STATE OF ODISHA	VS	PRESIDING OFFICER CHILDREN COURT Spl/0000134/2018
92	D-CRLMC/32697/2024 CRLMC/4669/2024	DUTIA RAJHANS VS SUSANTA KUMAR PANDA	DILIP KUMAR SAHU VS	/ /0 A.D.J.,BARGARH(Bargarh) CRREV/0000001/2024
93	D-CRLMC/34596/2024 CRLMC/4670/2024	ALOK RANJAN DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHARABEL NAGAR P.S. /86 /2009 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000071/2015
94	D-CRLMC/36956/2024 CRLMC/4671/2024	SUMAN @ SUMANTA KUMAR SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOBINDAPUR /67 /2019 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001280/2019
95	D-CRLMC/34982/2024 CRLMC/4672/2024	KAMADEV BISWAL VS STATE OF ODISHA(VIG.)	LALIT KUMAR MAHARANA VS	BHUBANESWAR VIGILANCE /42 /2021 SPECIAL JUDGE,BHUBANESWAR(Khor Spl/0000046/2021
96	D-CRLMC/36935/2024 CRLMC/4673/2024	RANJAN BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /112 /2008 C.J.M.,ANGUL(Anugul) CT/0000052/2010
97	D-CRLMC/33338/2024 CRLMC/4674/2024	PADMALOCHAN PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(B)CC/0000020/2024
98	D-CRLMC/37071/2024 CRLMC/4675/2024	RAMESH JENA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000018/2023
99	D-CRLMC/36116/2024 CRLMC/4676/2024	PRADIP @ PRADEEP DAS VS STATE OF ODISHA	SURYAKANTA DASH VS	UMERKOTE /212 /2020 ADJ,UMERKOTE(Nabarangapur) TR/0000032/2020
100	D-CRLMP/36823/2024 CRLMP/1717/2024	RASMITA MUDULI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /185 /2024 () //
101	D-CRLMP/36744/2024 CRLMP/1718/2024	ANUP KUMAR CHOUDHURY VS MADHUSMITA BEHERA	RAMAKRISHNA NAIK VS	/ /0 A.D.J.,TALCHER(Anugul) CRREV/0000004/2023
102	D-CRLMP/36909/2024 CRLMP/1719/2024	NAYANA MALLIK VS	KABIRAJ PRADHAN VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLREV/36834/2024 CRLREV/710/2024	STATE OF ODISHA MATU@TANKA HARIJAN@TANKADHAR HARIJAN VS	UMAKANTA BARIK VS	// NABARANGAPUR TOWN /271 /2015 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000023/2017
104	D-JCRLA/37025/2024 JCRLA/192/2024	STATE OF ODISHA BHIMA MIRDHA VS	ADV. VS	BANHARPALI /77 /2022 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000046/2022
105	D-JCRLA/37027/2024 JCRLA/193/2024	STATE OF ODISHA JAWAHARLAL BISWAKARMA VS	ADV. VS	JHARSUGUDA /621 /2018 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) TR/0000034/2018
106	D-JCRLA/37028/2024 JCRLA/194/2024	STATE OF ODISHA C.SIBA PATRA VS	ADV. VS	CAPITAL P.S. /159 /2018 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000931/2018
107	D-JCRLA/37030/2024 JCRLA/195/2024	STATE OF ODISHA DILLIP SWAIN@MUSHA VS	ADV. VS	BEGUNIA P.S. /188 /2019 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000649/2019
108	D-MACA/48036/2024 MACA/1243/2024	STATE OF ODISHA D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR VS	PRAKASH KUMAR MOHANTY VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000083/2022
109	D-MACA/48015/2024 MACA/1244/2024	SAHABEIT MAHATO THE DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE COMPANY.LTD ., CUTTACK	PRAKASH KUMAR MOHANTY VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000004/2022
110	D-MACA/48947/2024 MACA/1245/2024	BABITA DIGAL DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD, SAMBALPUR VS	PRASANTA KUMAR MAHALI VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000035/2023
111	D-MACA/48950/2024 MACA/1246/2024	AKLESWAR SA D.M., M/S NATIONAL INSURANCE CO.LTD., SAMBALPUR VS	PRASANTA KUMAR MAHALI VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000041/2023
112	D-MACA/48951/2024 MACA/1247/2024	UJAGAR SA D.M., M/S. NATIONAL INSURANCE CO.LTD.,NAYAPARA VS	PRASANTA KUMAR MAHALI VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000036/2023
113	D-MACA/51097/2024 MACA/1248/2024	DURYODHAN SA KUNA BEHERA @ PINTU VS SUVENDU MOHANTY	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000111/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-MACA/47699/2024 MACA/1249/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS KARUNA MANDAL	ANUPAM DASH VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000096/2022
115	D-MACA/48566/2024 MACA/1250/2024	M/S ORIENTAL INSURANCE CO.LTD., BALASORE VS PUSPALATA SAHOO	SOMNATH ROY VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000110/2015
116	D-MACA/48764/2024 MACA/1251/2024	THE DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE COMPANY.LTD , BBSR VS BHASKAR BHUYAN	PRAKASH KUMAR MOHANTY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000130/2019
117	D-MACA/49340/2024 MACA/1252/2024	BANALATA BADAJENA VS SADASHIB MAHARANA	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000256/2018
118	D-MACA/49714/2024 MACA/1253/2024	SAUBHAGYA LAXMI NANDA VS PABITRA KUMAR SARANGI	DEBASISH PATNAIK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000975/2018
119	D-MACA/46910/2024 MACA/1254/2024	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO.LTD., BBSR VS RASMITA SAMAL	ADAM ALI KHAN VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000260/2015
120	D-MACA/47724/2024 MACA/1255/2024	NEW INDIA INSURANCE CO.LTD., KHURDA VS JAYANTI PRADHAN	ADAM ALI KHAN VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000025/2013
121	D-MACA/47891/2024 MACA/1256/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,BALASORE VS MAL NAIK	SOMANATH ROY VS	// 3RD MACT,BHADRAK(Bhadrak) Mac/0000008/2019
122	D-MACA/50293/2024 MACA/1257/2024	D.M., NATIONAL INSURANCE CO.LTD., BBSR VS A.SAROJINI	PRASANTA KUMAR MAHALI VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000024/2012
123	D-MACA/47008/2024 MACA/1258/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS MINA BESARA	SABITA RANJAN PATTNAIK VS	// 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000036/2021
124	D-MATA/51061/2024 MATA/432/2024	BHARATIMANI MOHANTA VS KUSADHAR MOHANTA	BHAWANI SANKAR PANIGRAHI VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000218/2017
125	D-MATA/46480/2024	PUJA SAHOO@PUJA KUMARI	DIPTI MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/433/2024	VS SANDEEP KUMAR SAHOO	VS	JUDGE FAMILY COURT,ROURKELA(Su CP/0000028/2020
126	D-MATA/48801/2024 MATA/434/2024	TUSARKANTA SETHI VS PUSPANJALI SETHI	ACHYUTANANDA PATTANAIAK VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000206/2019
127	D-MSA/49820/2024 MSA/47/2024	M/S RAJDHANI SYSTEMS AND ESTATE PVT. LTD., KHURDA VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, KHUDRA	DEBASHIS NANDA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000037/2024
128	D-RPFAM/47048/2024 RPFAM/364/2024	HIMANSHU DAS VS LAXMIPRIYA DAS	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000013/2021
129	D-RPFAM/50583/2024 RPFAM/365/2024	DINABANDHU NAYAK VS PRABHATI NAYAK	JAYADEBA BEHERA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000149/2021
130	D-RPFAM/50845/2024 RPFAM/366/2024	PRADEEP KUMAR NAIK @ NAYAK VS PRASANTI NAIK	SURYASNATA MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000035/2022
131	D-RSA/50459/2024 RSA/471/2024	RAMA CHANDRA GOND VS KOLU GOND	BASUDEV MISHRA VS	// ADJ,UMERKOTE(Nabarangapur) RFA/0000015/2022
132	D-RSA/48357/2024 RSA/472/2024	MANTU SETHI VS BALABHADRA PATI	SOUMYA MISHRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000029/2023
133	D-RSA/47278/2024 RSA/473/2024	KUNTALA SAHA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000022/2014
134	D-RVWPET/51095/2024 RVWPET/300/2024	STATE OF ODISHA VS SIBASHANKAR KHANDAYATRAY	DEBASIS NAYAK,A.G.A VS	// () //
135	D-SAO/48908/2024 SAO/18/2024	JAGAR NAIK VS APARTI NAIK	RABINDRANATH BARIK VS	// DISTRICT AND SESSIONS JUDGE,NAYA Fao/0000011/2024
136	D-TRP(C)/51040/2024 TRP(C)/394/2024	PADMABATI @ SUSMITA NAIK VS	SUDHANSU SEKHAR PRATAP VS	// JUDGE FAMILY COURT, BARIPADA(Ma

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-TRP(C)/51058/2024 TRP(C)/395/2024	KARUNAKAR @ BAIJAYANTA NAIK BARSHARANI SAHOO VS SEKHARSHREE MAHAJAN	GOUTAM KUMAR ACHARYA VS	Mat/0000162/2024 // JUDGE FAMILY COURT, KENDRAPARA CP/0000237/2024
138	D-TRPCRL/36810/2024 TRPCRL/109/2024	SABITARANI BEHERA VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	TANGI /10 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000020/2023
139	D-WA/47076/2024 WA/3296/2024	ANITARANI MALLIK VS DIRECTOR GENERAL OF BORDER SECURITY FORCE,NEWDELHI	SHREEKANTA PRASAD SAHOO VS	// 0 //
140	D-WA/50932/2024 WA/3297/2024	STATE OF ODISHA VS SABITARANI HOTA	SURYA NARAYAN PATANAIAK, A.G.A VS	// 0 //
141	D-WA/50936/2024 WA/3298/2024	STATE OF ODISHA VS BIDYUTANANDA BASTIA	JATESWAR NAYAK,A.G.A VS	// 0 //
142	D-WA/50937/2024 WA/3299/2024	STATE OF ODISHA VS A SINU RAO	JAYANTA KUMAR BAL,A.G.A VS	// 0 //
143	D-WA/50940/2024 WA/3300/2024	STATE OF ODISHA VS GAJENDRA KUMAR ROUT	SASWAT DAS,A.G.A VS	// 0 //
144	D-WA/50938/2024 WA/3301/2024	STATE OF ODISHA VS RAKESH KUMAR SINGH	SURYA NARAYAN PATNAIAK,A.G.A VS	// 0 //
145	D-WA/50942/2024 WA/3302/2024	STATE OF ODISHA VS HARISCHANDRA MOHANTA	SASWAT DAS,A.G.A VS	// 0 //
146	D-WA/51170/2024 WA/3303/2024	KAJAL MALLIK VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	NIHAL RATH VS	// 0 //
147	D-WA/51184/2024 WA/3304/2024	RAM SANKAR MOHANTY VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/51192/2024 WP(C)/31029/2024	DHRUBA CHARAN ROUT @ DHRUBU CHARAN ROUT VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
149	D-WP(C)/51106/2024 WP(C)/31030/2024	RAJESH KARNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
150	D-WP(C)/51102/2024 WP(C)/31031/2024	RAJESH KARNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
151	D-WP(C)/51002/2024 WP(C)/31032/2024	SUPRAVA NAYAK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
152	D-WP(C)/50949/2024 WP(C)/31033/2024	SHIBA GHIBELA VS COLLECTOR, SUBARNAPUR	SURESH KUMAR JENA VS	// 0 //
153	D-WP(C)/50950/2024 WP(C)/31034/2024	JUDHISTHIR GHIBELA VS COLLECTOR, SUBARNAPUR	SURESH KUMAR JENA VS	// 0 //
154	D-WP(C)/51044/2024 WP(C)/31035/2024	NABA KUMAR RAY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
155	D-WP(C)/50951/2024 WP(C)/31036/2024	ISWAR GHIBELA VS COLLECTOR, SUBARNAPUR	SURESH KUMAR JENA VS	// 0 //
156	D-WP(C)/51075/2024 WP(C)/31037/2024	S.KAMARAJ REDDY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
157	D-WP(C)/51010/2024 WP(C)/31038/2024	PARIMITA MISHRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
158	D-WP(C)/51071/2024 WP(C)/31039/2024	INDRAJIT PATRO VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
159	D-WP(C)/51011/2024	GYANARANJAN SASMAL	PRAVAT KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31040/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/51073/2024 WP(C)/31041/2024	BINATI PRADHAN VS STATE OF ODISHA	DURGA PRASAD PATTANAİK VS	// 0 //
161	D-WP(C)/51013/2024 WP(C)/31042/2024	BASANTI BEHERA MAJHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
162	D-WP(C)/47698/2024 WP(C)/31043/2024	M/S. ANUSUYA STRUCTURAL ENGINEERS PVT. LTD., BBSR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
163	D-WP(C)/50970/2024 WP(C)/31044/2024	HAREKRUSHNA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
164	D-WP(C)/50885/2024 WP(C)/31045/2024	MAA DURGA HOTEL, BBSR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
165	D-WP(C)/51020/2024 WP(C)/31046/2024	KAILASH SA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
166	D-WP(C)/51080/2024 WP(C)/31047/2024	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
167	D-WP(C)/51032/2024 WP(C)/31048/2024	ASHUTOSH MOHANTY VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
168	D-WP(C)/51081/2024 WP(C)/31049/2024	PRITAM MOHANTY VS STATE OF ODISHA	AŁOK KUMAR PANDA VS	// 0 //
169	D-WP(C)/50234/2024 WP(C)/31050/2024	BHAGBAN PATTANAİK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
170	D-WP(C)/51082/2024 WP(C)/31051/2024	KANHU CHARAN DAS VS	RANJIT MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/50599/2024 WP(C)/31052/2024	STATE OF ODISHA BILTA MAJHI VS	SUBHASIS MOHAPATRA VS	// // ()
172	D-WP(C)/51087/2024 WP(C)/31053/2024	STATE OF ODISHA M/S ESL STEEL LTD., SUNDARGARH VS	SARADA PRASANNA SARANGI VS	// // ()
173	D-WP(C)/50635/2024 WP(C)/31054/2024	STATE OF ODISHA ANITA SETHI VS	TUSAR KUMAR MISHRA VS	// // ()
174	D-WP(C)/49762/2024 WP(C)/31055/2024	STATE OF ODISHA NIRANJAN SAHOO VS	PADMANAV BHUTIA VS	// // ()
175	D-WP(C)/50747/2024 WP(C)/31056/2024	STATE OF ODISHA FAGUNI LAKRA VS	SIDDHARTH PRASAD MISHRA VS	// // ()
176	D-WP(C)/50708/2024 WP(C)/31057/2024	STATE OF ODISHA BHAGYABATI PRADHAN VS	BIBHUTI BHUSAN MISHRA VS	// // ()
177	D-WP(C)/46622/2024 WP(C)/31058/2024	STATE OF ODISHA TRILOCHAN DAS VS	HEMANTA KUMAR MOHANTA VS	// // ()
178	D-WP(C)/50671/2024 WP(C)/31059/2024	INDIAN OVERSEAS BANK, TAMILNADU BHAGAN CHANDRA HEMBRAM VS	PRAFULLA KUMAR MAHAPATRA VS	// // ()
179	D-WP(C)/51101/2024 WP(C)/31060/2024	STATE OF ODISHA TARUN BAG VS	ALOK KUMAR PANDA VS	// // ()
180	D-WP(C)/51225/2024 WP(C)/31061/2024	STATE OF ODISHA SRI SAI SATYA SWARUPAY VS	BHABANI SANKAR DAS VS	// // ()
181	D-WP(C)/50746/2024 WP(C)/31062/2024	STATE OF ORISSA ASHISH BURH VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/51007/2024 WP(C)/31063/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHAPT.	LAMBIT SENAPATI VS	// 0 //
183	D-WP(C)/49533/2024 WP(C)/31064/2024	CHANDAN KUMAR SAHA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
184	D-WP(C)/50034/2024 WP(C)/31065/2024	SURYA MAJHI VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //
185	D-WP(C)/51028/2024 WP(C)/31066/2024	CHINTRASEN BANCHRUR VS MADHUSUDAN BESAN	ASHOK KUMAR SARANGI VS	// 0 //
186	D-WP(C)/51117/2024 WP(C)/31067/2024	RITABALA BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
187	D-WP(C)/51120/2024 WP(C)/31068/2024	REBATI JENA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
188	D-WP(C)/51113/2024 WP(C)/31069/2024	PRATIVA KUMARI NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
189	D-WP(C)/51263/2024 WP(C)/31070/2024	PRATIVA CHASA VS THE EXECUTIVE OFFICER, MUNICIPAL COUNCIL, SONEPUR	AMIT PRASAD BOSE VS	// 0 //
190	D-WP(C)/51121/2024 WP(C)/31071/2024	RANJITA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	D-WP(C)/51246/2024 WP(C)/31072/2024	NABANITA KAPAT PATRA VS COLLECTOR, KANDHAMAL	GOPINATH MISHRA VS	// 0 //
192	D-WP(C)/51090/2024 WP(C)/31073/2024	BHOJARAJ BARIHA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
193	D-WP(C)/51140/2024	JEMA BAG	DHANANJAYA MUND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31074/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/48420/2024 WP(C)/31075/2024	RATNAMANI DHADAKA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
195	D-WP(C)/51091/2024 WP(C)/31076/2024	BHARATI PANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
196	D-WP(C)/51141/2024 WP(C)/31077/2024	TIRTHA SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
197	D-WP(C)/51142/2024 WP(C)/31078/2024	RANJITA GOUD @ RANJITA DEEP VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
198	D-WP(C)/51092/2024 WP(C)/31079/2024	CHINMAY MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
199	D-WP(C)/50762/2024 WP(C)/31080/2024	KHAJENDRA MALLIK VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR	PRAFULLA KUMAR KAR VS	// 0 //
200	D-WP(C)/50083/2024 WP(C)/31081/2024	MANOJ KUMAR PRADHAN VS COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
201	D-WP(C)/50514/2024 WP(C)/31082/2024	ASHOK KUMAR ROUT VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
202	D-WP(C)/48091/2024 WP(C)/31083/2024	THE BRANCH MANAGER, SBI, SONEPUR BRANCH VS THE CHIEF C.S.O-CUM-D.M.O.S.C.S.C., SUBARNPUR	GURUDUTTA KAR VS	// 0 //
203	D-WP(C)/50763/2024 WP(C)/31084/2024	SRINIBAS BESAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
204	D-WP(C)/51066/2024 WP(C)/31085/2024	SLOUDAMINI RAY VS	SUSAMA RANI SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/50812/2024 WP(C)/31086/2024	STATE OF ODISHA BUNU DEHURI VS	ER.DEBASHISHA HOTA VS	// // ()
206	D-WP(C)/51200/2024 WP(C)/31087/2024	STATE OF ODISHA MADHUSUDAN ROUL VS	BRAJA MOHAN SARANGI VS	// // ()
207	D-WP(C)/51105/2024 WP(C)/31088/2024	R.T.O., BALASORE MANU PRADHAN VS	JAYANTA KUMAR MAJHI VS	// // ()
208	D-WP(C)/50765/2024 WP(C)/31089/2024	STATE OF ODISHA KALPANA PEDA VS	PRAFULLA KUMAR KAR VS	// // ()
209	D-WP(C)/50986/2024 WP(C)/31090/2024	THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR BIJOY LAXMI PATNAIK VS	AKSHAYA KUMAR PANDEY VS	// // ()
210	D-WP(C)/51201/2024 WP(C)/31091/2024	STATE OF ODISHA GODABARI DHIRIA VS	BRAJA MOHAN SARANGI VS	// // ()
211	D-WP(C)/51103/2024 WP(C)/31092/2024	REGIONAL MANAGER , REGIONAL BUSINESS OFFICE,JHARUSUGUDA DR. SUMITA ACHARYA VS	BISWABIHARI MOHANTY VS	// // ()
212	D-WP(C)/51122/2024 WP(C)/31093/2024	VICE CHANCELLOR, OUAT, BBSR BANAMALI SWAIN VS	PRADOSH KUMAR DAS VS	// // ()
213	D-WP(C)/51125/2024 WP(C)/31094/2024	REGIONAL PROVIDENT FUND COMMISSIONER, BBSR GOURI SANKAR MAHARANA VS	KRISHNA CHANDRA SAHU VS	// // ()
214	D-WP(C)/51212/2024 WP(C)/31095/2024	CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA, NEW DELHI RAJU SANANGI VS	NIRANJAN PANDA VS	// // ()
215	D-WP(C)/50985/2024 WP(C)/31096/2024	STATE OF ODISHA NILACHAL SEVA PRATISTHAN, PURI VS	AGASTI KANUNGO VS	// // ()
		UNION OF INDIA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/51138/2024 WP(C)/31097/2024	SANKRA DEI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
217	D-WP(C)/51150/2024 WP(C)/31098/2024	DURGESWAR SETHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
218	D-WP(C)/51124/2024 WP(C)/31099/2024	BHARATI PATRA VS COLLECTOR, BERHAMPUR	KISHORE KUMAR MISHRA VS	// 0 //
219	D-WP(C)/51016/2024 WP(C)/31100/2024	SITARAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
220	D-WP(C)/51143/2024 WP(C)/31101/2024	MAMATA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
221	D-WP(C)/51134/2024 WP(C)/31102/2024	SUPRAVA BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
222	D-WP(C)/51204/2024 WP(C)/31103/2024	M/S S.P. ASSOCIATES, BBSR VS CHIEF MANAGER, UNION BANK OF INDIA,BBSR	BRAJA MOHAN SARANGI VS	// 0 //
223	D-WP(C)/51108/2024 WP(C)/31104/2024	SABITA PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
224	D-WP(C)/51199/2024 WP(C)/31105/2024	KAIRA PADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
225	D-WP(C)/51188/2024 WP(C)/31106/2024	SANJAYA HUI VS STATE OF ODISHA	SAYANTAN PANDA VS	// 0 //
226	D-WP(C)/51144/2024 WP(C)/31107/2024	ANTA PATRA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
227	D-WP(C)/51206/2024	DHOBEI DAS	SANDEEP RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31108/2024	VS THE COMMISSIONER OF ENDOWMENTS, ODISHA , BBSR	VS	0 //
228	D-WP(C)/51133/2024 WP(C)/31109/2024	CHANDRA PRAKASH RATH VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
229	D-WP(C)/51190/2024 WP(C)/31110/2024	SUJIT KUMAR MALLIK VS JOINT COMMISSIONER OF SALE TAX(APPEAL) CT AND GST TERRITORIAL RANGE, BHUBANESWAR	BIBEKANANDA BAISAKH VS	// 0 //
230	D-WP(C)/51205/2024 WP(C)/31111/2024	MIR GUNDURU VS SITA BEHERA	HARI KRUSHNA PANIGRAHI VS	// 0 //
231	D-WP(C)/51261/2024 WP(C)/31112/2024	SUBHRANSU SAMANTRAY VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
232	D-WP(C)/51209/2024 WP(C)/31113/2024	BISWAJIT PRADHAN VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
233	D-WP(C)/51207/2024 WP(C)/31114/2024	ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
234	D-WP(C)/51145/2024 WP(C)/31115/2024	BIRANCHI PATRA @ BIRANCHI PATRA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
235	D-WP(C)/51111/2024 WP(C)/31116/2024	PRATIMA BISHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
236	D-WP(C)/51219/2024 WP(C)/31117/2024	SOMRA ORAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
237	D-WP(C)/51214/2024 WP(C)/31118/2024	RABINDRA KARJI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
238	D-WP(C)/51221/2024 WP(C)/31119/2024	HRUSHIKESH PATRO VS	LALATENDU SAMANTARAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/51118/2024 WP(C)/31120/2024	UTKAL GRAMEEN BANK, BOLANGIR KAMALINI MIRDHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
240	D-WP(C)/51222/2024 WP(C)/31121/2024	RATNAKAR MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
241	D-WP(C)/50205/2024 WP(C)/31122/2024	LAXMIPRIYA KUDADHA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
242	D-WP(C)/51226/2024 WP(C)/31123/2024	SATAMANYU MOHAPATRA VS GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
243	D-WP(C)/51119/2024 WP(C)/31124/2024	KUSUM KUMARI SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
244	D-WP(C)/48002/2024 WP(C)/31125/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
245	D-WP(C)/51213/2024 WP(C)/31126/2024	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
246	D-WP(C)/51112/2024 WP(C)/31127/2024	ALAKA MANJARI PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
247	D-WP(C)/51005/2024 WP(C)/31128/2024	INDUMATI NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
248	D-WP(C)/51173/2024 WP(C)/31129/2024	GOKULANANDA NAIK VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
249	D-WP(C)/50988/2024 WP(C)/31130/2024	SAHADEV SAI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/51217/2024 WP(C)/31131/2024	MANI KAMAL KERKETTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	D-WP(C)/51164/2024 WP(C)/31132/2024	SUSANTA KUMAR MISHRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
252	D-WP(C)/51114/2024 WP(C)/31133/2024	TARANGINI RANJIT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	D-WP(C)/51139/2024 WP(C)/31134/2024	RAMA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
254	D-WP(C)/50079/2024 WP(C)/31135/2024	SANTILATA PRADHAN VS CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LTD	DILIP KUMAR SAHU VS	// 0 //
255	D-WP(C)/51224/2024 WP(C)/31136/2024	GOPABANDHU SAHU VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
256	D-WP(C)/50992/2024 WP(C)/31137/2024	M/S. M.P. JAY JAGANNATH TRANSPORT, KENDUJHAR VS STATE TAX OFFICER, CT AND GST CIRCLE, KENDUJHAR	PRAKASH KUMAR JENA VS	// 0 //
257	D-WP(C)/51099/2024 WP(C)/31138/2024	SAUBHAGYA MOHANTY VS CANARA BANK	SARADA DASH VS	// 0 //
258	D-WP(C)/50759/2024 WP(C)/31139/2024	ARJUN DEHURI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
259	D-WP(C)/51169/2024 WP(C)/31140/2024	ANANTA MUDULI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
260	D-WP(C)/51126/2024 WP(C)/31141/2024	MADHUSUDAN ROUT VS CHAIRMAN CUM MANAGING DIRECTOR FOOD CORPORATION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
261	D-WP(C)/51004/2024	SANJAY KUMAR MISHRA	BIBEKANANDA MAHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31142/2024	VS GOVT OF ODISHA	VS	0 //
262	D-WP(C)/51006/2024 WP(C)/31143/2024	MAA BUDHIJAGULAI SHG, BHADRAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
263	D-WP(C)/51132/2024 WP(C)/31144/2024	BHOJURAM PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
264	D-WP(C)/51152/2024 WP(C)/31145/2024	BHARAT BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
265	D-WP(C)/51008/2024 WP(C)/31146/2024	SUBASH CHANDRA PANI VS THE COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER, NH, KHURDA	SANJIT KUMAR DAS VS	// 0 //
266	D-WP(C)/51151/2024 WP(C)/31147/2024	BRAJA KISHORE PATTNAIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
267	D-WP(C)/51153/2024 WP(C)/31148/2024	LILABATI SIKAKA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
268	D-WP(C)/51115/2024 WP(C)/31149/2024	PANKAJINI BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
269	D-WP(C)/51048/2024 WP(C)/31150/2024	KHIROD KUMAR SAHOO VS GOVT. OF INDIA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
270	D-WP(C)/51160/2024 WP(C)/31151/2024	GAYADHAR MOHANTY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
271	D-WP(C)/50082/2024 WP(C)/31152/2024	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
272	D-WP(C)/51116/2024 WP(C)/31153/2024	DEEPTHEEMAYEE ACHARYA VS	DURGESH NARAYAN RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/51338/2024 WP(C)/31154/2024	STATE OF ODISHA LAKSHAMAN MISHRA VS	SAILAZA NANDAN DAS VS	// // 0
274	D-WP(C)/51321/2024 WP(C)/31155/2024	STATE OF ODISHA ABDUL JABBAR KHAN VS	ALOK KUMAR PANDA VS	// // 0
275	D-WP(C)/50814/2024 WP(C)/31156/2024	STATE OF ODISHA CHANDANA HOTA VS	BIPLABA P.B. BAHALI VS	// // 0
276	D-WP(C)/51228/2024 WP(C)/31157/2024	STATE OF ODISHA BAIKUNTHANATH ROUT VS	TUSHAR KANTA NAYAK VS	// // 0
277	D-WP(C)/51179/2024 WP(C)/31158/2024	STATE OF ODISHA SANTILATA RANA VS	SUDHIR KUMAR MALLICK VS	// // 0
278	D-WP(C)/51149/2024 WP(C)/31159/2024	STATE OF ODISHA SUDARSAN PATEL VS	KUNAL KUMAR SWAIN VS	// // 0
279	D-WP(C)/51400/2024 WP(C)/31160/2024	STATE OF ODISHA M/S DALMIA CEMENT (BHARAT) LTD., TAMIL NADU VS	SARADA PRASANNA SARANGI VS	// // 0
280	D-WP(C)/51155/2024 WP(C)/31161/2024	RAJGANGPUR MUNICIPALITY REENA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
281	D-WP(C)/51167/2024 WP(C)/31162/2024	STATE OF ODISHA SATYANANDA PATTANAİK VS	JYOTI RANJAN KHUNTIA VS	// // 0
282	D-WP(C)/51166/2024 WP(C)/31163/2024	STATE OF ODISHA BIJOY KUMAR PATNAİK VS	MANOJA KUMAR KHUNTIA VS	// // 0
283	D-WP(C)/51349/2024 WP(C)/31164/2024	STATE OF ODISHA RAJENDRA PANIGRAHI VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	AKSHAYA KUMAR JENA VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/50537/2024 WP(C)/31165/2024	LAXMIPRIYA MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
285	D-WP(C)/50657/2024 WP(C)/31166/2024	JITENDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
286	D-WP(C)/47547/2024 WP(C)/31167/2024	PADMAN BARIK @ PADMAN KUMAR BARIK VS STATE OF ODISHA	BIBHU PRASAD PANDA VS	// () //
287	D-WP(C)/51161/2024 WP(C)/31168/2024	DR. SURYAKANTA PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //
288	D-WP(C)/51227/2024 WP(C)/31169/2024	SHYAM MAHAKUR VS STATE OF ODISHA	KIRTAN DANG VS	// () //
289	D-WP(C)/50002/2024 WP(C)/31170/2024	BANSPAL BLOCK TRUCK AND TIPPER OWNERS ASSOCIATION, KEONJHAR VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	// () //
290	D-WP(C)/51163/2024 WP(C)/31171/2024	PARA MAJHI VS STATE OF ODISHA	PRATIK DASH VS	// () //
291	D-ABLAPL/36839/2024 ABLAPL/14098/2024	SUSANTA DALAI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BALIAPAL /273 /2024 () //
292	D-ABLAPL/36880/2024 ABLAPL/14099/2024	JAYANTA GHIBALA VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 S.D.J.M.,ATHMALLIK(Anugul) 2(B)CC/000021/2024
293	D-ABLAPL/36901/2024 ABLAPL/14100/2024	BULU @ NIRANJAN MEHER VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BIJEPUR /344 /2024 () //
294	D-ABLAPL/36704/2024 ABLAPL/14101/2024	SANU DAS VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	GOLANTHARA (BERHAMPUR) /360 /2024 () //
295	D-ABLAPL/36904/2024	SANJAY SASMAL	BIDYALOK MOHAPATRA	MANCHESWAR P.S. /663 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14102/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/36809/2024 ABLAPL/14103/2024	AJIT JENA @ ADHIRA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /258 /2024 () //
297	D-ABLAPL/36912/2024 ABLAPL/14104/2024	SHUCILA CHOUDHURY VS STATE OF ODISHA	SUPRIYA PATRA VS	BIDANASI /293 /2024 () //
298	D-ABLAPL/35478/2024 ABLAPL/14105/2024	BISWAJIT GHADEI VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ /0 () //
299	D-ABLAPL/36707/2024 ABLAPL/14106/2024	SMRUTI RANJAN SWAIN @ SMRUTIRANJAN BISWAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	MANCHESWAR P.S. /655 /2024 () //
300	D-ABLAPL/36879/2024 ABLAPL/14107/2024	SRIMAN BABULU MAHAKUD VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /260 /2024 () //
301	D-ABLAPL/36708/2024 ABLAPL/14108/2024	SANGRAM BHUYAN @ SANGRAM KISHORE BHUYAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /423 /2024 () //
302	D-ABLAPL/36887/2024 ABLAPL/14109/2024	BHABANI SANKAR ROUTARAY @ SIBUNA @ SIBUNA RAUTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /230 /2024 () //
303	D-ABLAPL/36884/2024 ABLAPL/14110/2024	SUBHAM NAYAK @ SUBHAM KU. NAYAK VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	SABARANG /288 /2024 () //
304	D-ABLAPL/36891/2024 ABLAPL/14111/2024	SOMANATH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /75 /2007 () //
305	D-ABLAPL/36748/2024 ABLAPL/14112/2024	GAYATRI SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SEA BEACH /270 /2024 () //
306	D-ABLAPL/36870/2024 ABLAPL/14113/2024	GOPABANDHU BEHERA VS	PRAKASH KUMAR SAMAL VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/36946/2024 ABLAPL/14114/2024	STATE OF ODISHA BISHNU SAHOO @ BISHNUPRASAD SAHOO VS	BIRAJA PRASAD NANDA VS	2(A)CC/0000411/2024 TALCHER TOWN /1057 /2024 ()
308	D-ABLAPL/32735/2024 ABLAPL/14115/2024	STATE OF ODISHA GAYADHAR SAHOO @ GAYADHAR SAHU VS	BIRAJA PRASAD NANDA VS	// PATTAMUNDAI RURAL PS /493 /2024 ()
309	D-ABLAPL/36947/2024 ABLAPL/14116/2024	STATE OF ODISHA BISHNU SAHOO @ BISHNUPRASAD SAHOO VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /1055 /2024 ()
310	D-ABLAPL/36709/2024 ABLAPL/14117/2024	STATE OF ODISHA SUBASH CHANDRA SENAPATI @ SUBASH SENAPATI VS	MANAS KUMAR CHAND VS	// GHASIPURA /423 /2024 ()
311	D-ABLAPL/36952/2024 ABLAPL/14118/2024	STATE OF ODISHA SUKANTI BEHERA VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /338 /2024 ()
312	D-ABLAPL/36968/2024 ABLAPL/14119/2024	STATE OF ODISHA SHIBA TAKRI @ SIBA VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /333 /2024 ()
313	D-ABLAPL/36953/2024 ABLAPL/14120/2024	STATE OF ODISHA MILU MAHANAND VS	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /356 /2024 ()
314	D-ABLAPL/36893/2024 ABLAPL/14121/2024	STATE OF ODISHA BABULA JANI @ BABULI JANI VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /243 /2011 ()
315	D-ABLAPL/36969/2024 ABLAPL/14122/2024	STATE OF ODISHA ASHOK JANI VS	AMULYA RATNA PANDA VS	// POTTANGI /132 /2024 ()
316	D-ABLAPL/36894/2024 ABLAPL/14123/2024	STATE OF ODISHA DAYASAGAR MEHER VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /374 /2024 ()
317	D-ABLAPL/36961/2024 ABLAPL/14124/2024	STATE OF ODISHA BAPI GHADAI VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /1198 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/36971/2024 ABLAPL/14125/2024	KANHA NAIK VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	RASOL /332 /2024 () //
319	D-ABLAPL/36962/2024 ABLAPL/14126/2024	SHANTILATA NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	RUPSA /73 /2024 () //
320	D-ABLAPL/36900/2024 ABLAPL/14127/2024	TAPAS MUKHARJEE VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	CUTTACK VIGILANCE /25 /2010 () //
321	D-ABLAPL/36931/2024 ABLAPL/14128/2024	MOHAMMAD ATIF VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /105 /2023 () //
322	D-ABLAPL/36921/2024 ABLAPL/14129/2024	D.KARTIKA PATRA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIMAKHANDI /275 /2024 () //
323	D-ABLAPL/36923/2024 ABLAPL/14130/2024	ISMAILPANI@ESMENI PANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000012/2024
324	D-ABLAPL/36924/2024 ABLAPL/14131/2024	SIDHANT KUMAR JENA @ SIDDHARTH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	TALCHER TOWN /265 /2022 () //
325	D-ABLAPL/36942/2024 ABLAPL/14132/2024	SMUTI @ SUMTI RANI PANI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	LAXMIPUR /179 /2024 () //
326	D-ABLAPL/36925/2024 ABLAPL/14133/2024	BIKASH BHAINSA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /406 /2024 () //
327	D-ABLAPL/36943/2024 ABLAPL/14134/2024	N.HARI KRISHNA RAO @ N.HARI KRISHNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /500 /202 () //
328	D-ABLAPL/36345/2024 ABLAPL/14135/2024	KRUPASINDHU SAHOO @ GANESH SAHOO VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	KHANDAGIRI P.S. /708 /2024 () //
329	D-ABLAPL/36926/2024	CHITTARANJAN SAHOO	SATYAJIT MOHAPATRA (2)	KANIHA /325 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14136/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36944/2024 ABLAPL/14137/2024	BISHNU SAHOO @ BISHNUPRASAD SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1059 /2024 () //
331	D-ABLAPL/36929/2024 ABLAPL/14138/2024	JAYNARAYAN JENA VS STATE OF ODISHA	BIJAYA KUMAR ROURAY VS	KAMARDA /124 /2024 () //
332	D-ABLAPL/36775/2024 ABLAPL/14139/2024	PUSTAM HANSA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /381 /2024 () //
333	D-ABLAPL/36945/2024 ABLAPL/14140/2024	PAPUN SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1058 /2024 () //
334	D-ABLAPL/36972/2024 ABLAPL/14141/2024	NABIN TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /341 /2024 () //
335	D-ABLAPL/36776/2024 ABLAPL/14142/2024	LAXMAN BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /333 /2024 () //
336	D-ABLAPL/36790/2024 ABLAPL/14143/2024	GUBA HANSDAH VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /12 /2021 () //
337	D-ABLAPL/36836/2024 ABLAPL/14144/2024	KASHINATH MISHRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 () //
338	D-ABLAPL/36987/2024 ABLAPL/14145/2024	VICKY YADAV @ BRIJKISHOR YADAV @ BRIJKISHOR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /276 /2024 () //
339	D-ABLAPL/36913/2024 ABLAPL/14146/2024	GHASIRAM NAIK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	ANDIRAKANCHA /74 /2024 () //
340	D-ABLAPL/36963/2024 ABLAPL/14147/2024	LIPSA BHOI VS	GAUTAM CHARAN ROUT VS	NIALI /175 /2019 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/36989/2024 ABLAPL/14148/2024	STATE OF ODISHA LABA SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// PAIKMAL /308 /2024 () //
342	D-ABLAPL/36985/2024 ABLAPL/14149/2024	BIKASH PRASAD SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /185 /2024 () //
343	D-ABLAPL/36950/2024 ABLAPL/14150/2024	KUMBRIKA GHASI @ GHASI PATIKA VS STATE OF ODISHA	S.S.RAY (2) VS	RAMANAGUDA /18 /2024 () //
344	D-ABLAPL/36998/2024 ABLAPL/14151/2024	BAPI GOUDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /348 /2024 () //
345	D-ABLAPL/36991/2024 ABLAPL/14152/2024	SOUDAMINI PARIDA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN () //
346	D-ABLAPL/37003/2024 ABLAPL/14153/2024	PRAKASH BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	AIRPORT /348 /2024 () //
347	D-ABLAPL/32500/2024 ABLAPL/14154/2024	DASARATH KADE VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /166 /2022 () //
348	D-ABLAPL/36995/2024 ABLAPL/14155/2024	MANOJ NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000025/2024
349	D-ABLAPL/37006/2024 ABLAPL/14156/2024	RIZWANA KHANUM VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /124 /2019 () //
350	D-ABLAPL/36119/2024 ABLAPL/14157/2024	DAYANIDHI SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(A)CC/0000316/2022
351	D-ABLAPL/36902/2024 ABLAPL/14158/2024	SUDHIR SWAIN VS STATE OF ODISHA	SIBA RANJAN POLEI VS	CHATRAPUR /210 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/37001/2024 ABLAPL/14159/2024	BRUNDABAN NAYAK VS STATE OF ODISHA	BANSHIDHAR BAUG VS	CHANDANPUR /111 /2015 () //
353	D-ABLAPL/35658/2024 ABLAPL/14160/2024	SK. MONTU HOQUE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TELKOI /155 /2024 () //
354	D-ABLAPL/36865/2024 ABLAPL/14161/2024	RAMESH TAKRI VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	JEYPORE TOWN /188 /2024 () //
355	D-ABLAPL/36480/2024 ABLAPL/14162/2024	BHAGIRATHI PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /27 /2017 () //
356	D-ABLAPL/36150/2024 ABLAPL/14163/2024	ARUN KUMAR MAHTO @ ARUN MAHATO VS STATE OF ODISHA	SABYASACHI MISHRA VS	JODA /282 /2024 () //
357	D-ABLAPL/37035/2024 ABLAPL/14164/2024	RABINDRA SA @ SAW VS STATE OF ODISHA	SURESH KUMAR JENA VS	NILGIRI /199 /2022 () //
358	D-ABLAPL/37034/2024 ABLAPL/14165/2024	SAGAR GUPTA VS STATE OF ODISHA	SURESH KUMAR JENA VS	OUPADA /228 /2024 () //
359	D-ABLAPL/37055/2024 ABLAPL/14166/2024	BUDU CHHATI VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /182 /2024 () //
360	D-ABLAPL/37057/2024 ABLAPL/14167/2024	GITA BEHERA @ GITANJALI BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PATKURA /209 /2024 () //
361	D-ABLAPL/36723/2024 ABLAPL/14168/2024	PRABHAT MISHRA VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR MISHRA VS	CUTTACK VIGILANCE /7 /2022 () //